LOK SABHA

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Saturday, February 27, 1982/Phalguna 8, 1903 (Saka)

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The Lok Sabha met at Eleven of the Clock

[MR. SPEAKER *in the Chair*]

RE. MOTION FOR ADJOURN-MENT

SHRI SOMNATH CHATER-JEE (Jadavpur) : Sir, I have given notice of an adjournment motions.

(Interruptions)

अध्यक्ष महोदय : आप फैसला कर लीजिए, कौन बात करेगा ?

(Interruptions)

SHRI SOMNATH CHATTER-JEE : Sir, I have given notice of an adjournment motion on a very important matter and in view of the developments that have taken place recently, it is necessary that this House should have an opprtunity to discuss this.

MR. SPEAKER : For what ?

(Interruptions)

MR. SPEAKER : Why are you interjecting ?

SHRI SOMNATH CHATTER-JEE : I have not been able to

attend the House. Kindly allow me. I have not been trying to disturb the proceedings since the commnecement of the Session. Sir, I wanted to make....*(Interruptions).* Our charge is that the Central Government is openly colluding with a prticular political party, namely, the Congress (I), to postpone indefinitely the election in West Bengal.

MR. SPEAKER : It is in Supreme Court.

SHRI SOMNATH CHATTER-JEE: And that is why the object is very clear.

MR. SPEAKER : It is in the Supreme Court.

SHRI SOMNATH CHATTER-JEE : Sir, this is a matter which is connected with parliamentary....

(Interruptions)

MR. SPEAKER : I cannot decide, I cannot take a decision.

(Interruptions)

SHRI SANTOSH MOHAN DEV (Silchar) : Sir, he should not go into the proceeding.

(Interruptions)

MR. SPEAKER: I cannot allow..

(Interruptions)

MR. SPEAKER : I cannot allow a thing to be discussed which is in the Supreme Court.

(Interruptions)

MR. SPEAKER : It is in the Supreme Court.

श्री अटल बिहारी बाजपेयी (नई दिल्ली): अध्यक्ष महोदय, हम सुप्रीम कोर्ट की बात नहीं कर रहे हैं । यह सरकार इलैक्शन कमीशन को समर्थन देगी या नहीं देगी ? इलैक्शन कमीशन की अथारिटी का विरोध किया जा रहा है । इलैक्शन जल्दी से जल्दी होना चाहिये ।

अध्यक्ष महोदय । जब सुप्रीम कोर्ट डिसाइड कर देगा तब इलैक्शन कमीशन के कहने से बात चलेगी ।

SHRI SOMNATH CHATTER-JEE : I have not referred to any case at all. The point is of very great moment.

(Interruptions)

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11.06 hrs.

PAPERS LAID ON THE TABLE

STATEMENTS FOR DELAY IN LAYING THE ANNUAL REPORTS OF INDIAN DRUGS AND PHARMACEUTICALS LTD. FOR 1980-81 AND HINDUSTAN ANI-BIOTICS LTD. FOR 1980-81. REVIEW ON AND ANNUAL REPORT OF SMITH STAINSTREET PHARMACEUTICALS LTD. CALCUTTA FOR 1980-81 AND STATE-MENT FOR DELAY

THE MINISTER OF STATE IN THE MINSTRY OF PETRO-LEUM, CHEMICALS AND FER-TILIZERS (SHRI DALBIR SINGH) : I beg to lay on the Table:

(1) A statement (Hindi and English versions) explaining reasons for not laying the Annual Report of the Indian Drugs and Pharmaceuti-cals limited for the year 1980-81 within the stupulated period of nine months after the close of the Accounting Year. [*Placed in Library. See* No. LT-3395/82].

(2) A statement (Hindi and English versions) explaining reasons for not laying the Annual Report on the Hindustan Antibiotics Limited for the year 1980-81 within the stipulated period of nine months after the close of the Accounting Year. [*Placed in Library Sec* No. LT- 3396/82]

(3) A copy each of the following papers (Hindi & English versions) under sub-section (1) of section 618A of the Companies Act 1956:—

(i) Review by the Government on the working of the Smith Strain-street Paharmaceuticals Limited, Calcutta, for the year 1980-81.

(ii) Annual Report of the Smith Strainstreet Pharamaceuticals Limi-ted, Calcutta for the year 1980-81 along with the Audited Accounts and the comments of the Comptrol-ler and Auditor General thereon.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers men-tioned at (3) above. [*Placed in Library See*. No. LT- 3397/82].

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11.07 hrs.

RE. MOTION FOR ADJOURN-MENT-*contd.*

(Interruptions)

MR.. SPEAKER : No, no, you cannot brow beat me. No.

(Interruptions)

MR. SPEAKER : I cannot do it.

श्री अटल बिहारी बाजपेयी (नई दिल्ली) : अध्यक्ष महोदय, आप ने हमको सुना नहीं ।

अध्यक्ष महोदय : मैंने सुन लिया है ।

श्री अटल बिहारी बाजपेयी : मैं कोर्ट की बात नहीं कर रहा हूं ।